

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF CRIMINAL APPEAL (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	CRIA/23/2015	ADV. RYAN DA PIEDADE MENEZES	DR. SRISHTI ASHUTOSH PRABHU DESSAI.	DADAMIYAN M. BAGEWADI @ IMRAN MOHAMMAD UMAR BAGEWADI AND ANR.,	ADV. MAHESH AMONKAR APP FOR R.NO. 2 ADV. SURAJ ROHIDAS NAIK FOR R.NO.1	
2	CRIA/41/2015	P. P.	STATE THROUGH P.I. PONDA P.S.	AMBRARAI VATEVATI	ADV. ARUN DE SA FOR RESPONDENT ADV. SHIRODKER PANDURANG SHRIKANTA FOR RESPONDENT ADV. SIDHESH SHET FOR RESPONDENT	
	WITH CRMA/144/2011 IN CRIA/41/2015	P. P.	STATE THROUGH P.I. PONDA P.S.	AMBRARAI VATEVATI	ADV. ARUN DE SA FOR RESPONDENT ADV. SHIRODKER PANDURANG SHRIKANTA FOR RESPONDENT ADV. SIDHESH SHET FOR RESPONDENT	U/S. 390 OF CR.P.C.
3	CRIA/2/2016	ADV. ROHAN PANDURANG DESAI ADV. ABHAY CHIKHLIKAR	SATISH KUMAR KAJAL.	STATE (THROUGH) CENTRAL BUREAU OF INVESTIGATION, THE OFFICER IN CHARGE.	ADV. MAHESH AMONKAR FOR THE RESPONDENT	BAIL GRANTED BY HC.
	WITH CRMA/9/2016 IN CRIA/2/2016	ADV. ROHAN PANDURANG DESAI	SHRI SATISH KUMAR KAJAL.	STATE (THROUGH) CENTRAL BUREAU OF INVESTIGATION, THE OFFICER IN CHARGE.	ADV. JOSEPH VAZ SSPP FOR RESPONDENT	FOR STAY
4	CRIA/8/2016	ADV. PAVITHRAN A.V	VISHAKHA FADTE.,	STATE (THROUGH POLICE INSPECTOR, BICHOLIM POLICE STATION, BICHOLIM, GOA.	ADV. S. R. RIVANKAR FOR RESPONDENT	BAIL GRANTED BY HC.

5	CRIA/12/2016	ADV. S. R. RIVANKAR	STATE, THROUGH POLICE INSPECTOR, VALPOI POLICE STATION.	MAHADEV RAGHUVIR NAIK.	
6	CRIA/13/2016	ADV. VIVEK ANGELO RODRIGUES	RAISON ALMEIDA .	SUNITA BILLIYE AND ANR.	
7	CRIA/14/2016	ADV. S. R. RIVANKAR	STATE, THROUGH POLICE INSPECTOR, PANAJI.,	JYOTI V. DHOBLE.	ADV. RYAN DA PIEDADE MENEZES U/LAS
8	CRIA/22/2016	ADV. RYAN DA PIEDADE MENEZES	ROHIT SITARAM NAIK.	THE STATE OF GOA, THROUGH POLICE INSPECTOR, CANACONA POLICE STATION.	ADV. S. R. RIVANKAR FO RESPONDENT
9	CRIA/24/2016	ADV. PADGAONKAR KISHAN C ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
10	CRIA/25/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
11	CRIA/26/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
12	CRIA/27/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
13	CRIA/28/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	

14	CRIA/29/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
15	CRIA/30/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
16	CRIA/31/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
17	CRIA/32/2016	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. PALYEKAR VINITA VISHRAM	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE.	RAVI KIRAN SHRIKANT JADHAV.	
18	CRIA/33/2016	ADV. SAGAR B. RIVANKAR	THE GOA STATE COOPERATIVE BANK LTD., THROUGH ITS B.M. RAMAKANT J. PARAB, THR. S. V. LOTLIKAR	ASHOK MANDREKAR AND ANR.	ADV. EUCLID PETER HEREDIA FOR R.NO.1 ADV. V.GAONKAR FOR R.NO.1 ADV. JOAQUIM GODINHO (ADDL) FOR R.NO.1 ADV. MAHESH AMONKAR FOR R.NO.2 ADV. SWEZEL CLARITA GONSALVES FOR R.NO. 1
19	CRIA/34/2016	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO ADV. PUSHPINDER KAUR	HANUMANT ESHWAR PIRANKAR.	DEVIDAS NILKANTH KALANGUTKAR.	ADV. PAVITHRAN A.V FOR RESPONDENT ADV. KETAKI L. PEDNEKAR FOR RESPONDENT ADV. KENY SANMAN RAJANIKANT FOR RESPONDENT ADV. BHASKAR MAHATME FOR RESPONDENT

20	CRIA/35/2016	ADV. S. R. RIVANKAR	STATE OF GOA, THROUGH P.I. PANAJI POLICE STATION.	VIKAS @ VICKY NAIK.	ADV. AMIT A. PALEKAR FOR RESPONDENT ADV. KAMAKSHI PARAB ADV. ELDRIN AFONSO ADV. NALANDA CHARI ADV. SAEESH GOVENKAR ADV. DAMAYANTI KATEKAR ADV. APARNA NAIK ADV. ONKAR GAONKAR ADV. GAURISH NAIK ADV. MAHABALESHWAR KINALKAR ADV. GAUTAM BHAGAT ADV. NILESH MARTINS	
	WITH					
	CRMA/72/2016 IN CRIA/35/2016	ADV. S. R. RIVANKAR	STATE OF GOA, THROUGH P.I. PANAJI POLICE STATION.	VIKAS @ VICKY NAIK.	ADV. AMIT A. PALEKAR FOR RESPONDENT ADV. KAMAKSHI PARAB ADV. ELDRIN AFONSO ADV. NALANDA CHARI ADV. SAEESH GOVENKAR ADV. DAMAYANTI KATEKAR ADV. APARNA NAIK ADV. ONKAR GAONKAR ADV. GAURISH NAIK ADV. MAHABALESHWAR KINALKAR ADV. GAUTAM BHAGAT ADV. NILESH MARTINS	FOR ADDUCING ADDITIONAL EVIDENCE
21	CRIA/39/2016	ADV. MAHESH AMONKAR APPELLANT	CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH.	PRAVIN KUMAR.	ADV. SHANKAR HEGDE FOR RESPONDENT ADV. GANESH R. NAIK FOR RESPONDENT	
22	CRIA/43/2016	ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX	VPK URBAN CO-OPERATIVE CREIDT SOCIETY LIMITED, REP. BY ITS LEGAL OFFICER RATNA S.S. AMONKAR.	ROHIT LAXMAN SAWANT AND ANR.	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1	
23	CRIA/46/2016	ADV. DEEPAK GAONKAR ADV. ALISHA SAMANTHA FERNANDES	THE BHATAGRAM URBAN CO-OP. CREDIT, SOCIETY LTD., REP BY ITS C.E.O. SANJAY GAJANAN PARMEKAR.	BALKRISHNA GOVIND SAWAIKAR AND ANR.	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO.2 ADV. SHIVAN DESAI FOR R. NO.1	

24	CRIA/50/2016	ADV. ARUN DE SA ADV. SIDHESH SHET	ZENITO CARDOZO	STATE THROUGH PP	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT	
25	CRIA/51/2016	ADV. SANJIDA SAIYED ADV. KENY SANMAN RAJANIKANT	FRANCIS ALIAS MIRAND D'SOUZA PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	STATE (THROUGH P.I. AGACAIM POLICE STATION)	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
		WITH				
	CRIA/52/2016	ADV. KETAKI L. PEDNEKAR ADV. POOJA DESAI	SACHIN PADGAONKAR PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	STATE (THROUGH P.I. AGACAIM POLICE STATION, AGACAIM,	ADV. MAHESH AMONKAR FOR R.NO.1	BAIL GRANTED BY HC ON 5/8/2016.
		WITH				
	CRIA/53/2016	ADV. PAVITHRAN A.V ADV. BHUPESH M. PRABHU DESSAI	PRASAD KUBAL PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	STATE (THROUGH P.I. AGACAIM POLICE STATION, AGACAIM,		BAIL GRANTED BY HC ON 5/8/2016.
26	CRIA/52/2016	ADV. KETAKI L. PEDNEKAR ADV. POOJA DESAI	SACHIN PADGAONKAR PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	STATE (THROUGH P.I. AGACAIM POLICE STATION, AGACAIM,	ADV. MAHESH AMONKAR FOR R.NO.1	BAIL GRANTED BY HC ON 5/8/2016.
27	CRIA/53/2016	ADV. PAVITHRAN A.V ADV. BHUPESH M. PRABHU DESSAI	PRASAD KUBAL PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	STATE (THROUGH P.I. AGACAIM POLICE STATION, AGACAIM,		BAIL GRANTED BY HC ON 5/8/2016.
28	CRIA/54/2016	ADV. JATIN RAMAIYA ADV. IVAN SANTIMANO ADV. PRIYANKA U. CHOPDEKAR ADV. NAIK SANTOOR	AMEET N. RAUT.	AJAY SHRIKANT MIRAJKAR AND ANR.	ADV. RAJNEESH NAIK FOR RESPONDENT ADV. S.R.RIVANKAR FOR R.NO.2	
		WITH				
	CRMA/83/2016 IN CRIA/54/2016	ADV. JATIN RAMAIYA ADV. PRIYANKA U. CHOPDEKAR ADV. NAIK SANTOOR	SHRI. AMEET N. RAUT.	SHRI. AJAY SHRIKANT MIRAJKAR AND ANR.,	ADV. RAJNEESH NAIK FOR RESPONDENT	SPL. LEAVE TO APPEAL - SERVICE IS COMPLETE
29	CRIA/55/2016	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. AGNETHA MONIZ	CUSTODIO CAIADO @ LOWRSA.	STATE THR. P.P.,	ADV. MAHESH AMONKAR FOR R.NO.1	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 20/08/2016.

30	CRIA/56/2016	ADV. ARUN DE SA ADV. AGNETHA MONIZ ADV. SIDHESH SHET	LASLY CAIADO.	STATE THR. P.P.,	ADV. MAHESH AMONKAR FOR R.NO.1	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 20/08/2016.
31	CRIA/60/2016	ADV. ROHAN PANDURANG DESAI	PRASHANT MANDREKAR.,	STATE THR. POLICE INSPECTOR, ANTI CORRUPTION BRANCH (VIGILANCE), PANAJI AND ANR.,		CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 02/09/2016.
32	CRIA/61/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MARUTI KRISHNA NAIK AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO. 2	
33	CRIA/62/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MAYA MARUTI NAIK AND ANR.,	ADV. HANUMANT D. NAIK FOR R.NO. 1 ADV. MAHESH AMONKAR FOR R.NO.2 ADV. KIRAN MORE FOR R.NO. 1	
34	CRIA/63/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MAYA MARUTI NAIK AND ANR.,	ADV. HANUMANT D. NAIK FOR R.NO. 1 ADV. PRAVIN N. FALDESSAI RESPONDENT NO. 2 ADV. PRAVIN N. FALDESSAI PP FOR R.NO.2 ADV. KIRAN MORE FOR R.NO. 1	
35	CRIA/64/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MARUTI KRISHNA NAIK AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO. 2 ADV. CARVALHO CANNIGIA ALLAN FOR RESP 1 ADV. KIRAN MORE FOR RESP. 1 ADV. SAYELI G BANDODKAR FOR RESP. 1 ADV. HANUMANT D. NAIK FOR RESP. 1	

36	CRIA/65/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MARUTI KRISHNA NAIK AND ANR.,	ADV. HANUMANT D. NAIK FOR RESP. 1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR RESP. 1 ADV. CARVALHO CANNIGIA ALLAN FOR RESP 1 ADV. KIRAN MORE FOR RESP. 1	
37	CRIA/66/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MAYA MARUTI NAIK AND ANR.,	ADV. PRAVIN N. FALDESSAI PP FOR R.NO.2 ADV. HANUMANT D. NAIK FOR RESP. 1 ADV. PRAVIN N. FALDESSAI RESPONDENT NO. 2 ADV. HANUMANT D. NAIK FOR R.NO.1	
38	CRIA/68/2016	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK.,	MARUTI KRISHNA NAIK AND ANR.,	ADV. HANUMANT D. NAIK FOR RESP. 1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR RESP. 1 ADV. CARVALHO CANNIGIA ALLAN FOR RESP. 1 ADV. KIRAN MORE FOR RESP. 1	
39	CRIA/69/2016	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH	SIDDESH JUVEKAR, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE.,	STATE THR. POLICE INSPECTOR, COLVA POLICE STATION, COLVA AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	BAIL GRANTED ON 16/09/2019 BY HC.
40	CRIA/71/2016	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	WILSON FERNANDES.,	PRABHAKAR VERNEKAR AND ANR.,	ADV. PARIKSHIT S. SAWANT FOR RESPONDENT NOS. 1 ADV. KETAKI NAIK FOR RESPONDENT NO. 1 ADV. SHIVADATTA PRAKASH MUNJ FOR RESPONDENT NO. 1 ADV. FERNANDES LUIS ALEX FOR RESPONDENT NO. 1	
41	CRIA/73/2016	ADV. USGAONKAR SUDESH MANOHAR ADV. SHAIKH FAHAD ADV. MARIE ROSETTE PEREIRA	RATIKANT R. BANDEKAR.,	JENNYTECH SERVICES, REP. BY ITS PROPRIETOR, HEMANT DHARMA CHODANKAR.,	ADV. ROHAN PANDURANG DESAI FOR R.NO.1	

42	CRIA/74/2016	ADV. PAVITHRAN A.V ADV. SANMAN R. KENY ADV. KETAKI L. PEDNEKAR ADV. DESAI POOJA SHIRISH	SANTOSH BHAGAT.,	STATE, THR. P.I. BICHOLIM POLICE STATION, BICHOLIM.,		CRIA AGAINST CONVICTION. BAIL GRANED BY HC ON 18/10/2016.
43	CRIA/76/2016	ADV. MARVIN D'SOUZA ADV. RYAN DA PIEDADE MENEZES	BINU K.S. NAIR AND ANR.,	THE STATE OF GOA, THR. POLICE INSPECTOR, BICHOLIM POLICE STATION, BICHOLIM.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 18/11/2016.
44	CRIA/1/2017	ADV. ROHAN PANDURANG DESAI	ARUN NARAYAN AMBRE	STATE THR. C.B.I..	ADV. MAHESH AMONKAR FOR THE RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 09/01/2017.
	WITH					
	CRMA/1/2017 IN CRIA/1/2017	ADV. ROHAN PANDURANG DESAI ADV. SUSHANT Y. KORGAONKAR APPLICANT	SHRI ARUN NARAYAN AMBRE	STATE THR. C.B.I..	ADV. JOSEPH VAZ FOR RESPONDENT	FOR STAY
45	CRIA/5/2017	ADV. PRASANNA C CHAWDIKAR ADV. U.S. MANGESHKAR ADV. D.P. CHAWDIKAR ADV. NARVEKAR VIGNESH RAMA ADV. AVALON ALTON CARVALHO	THE SHIRODA URBAN CO-OP. CREDIT SOCIETY LTD., REP. HEREIN THR. ITS BR. MANAGER, GURUDAS P. NAIK.	GOKULDAS D. NAIK AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2	
46	CRIA/6/2017	ADV. PRASANNA C CHAWDIKAR ADV. U.S.MANGESHKAR ADV. D.P. CHAWDIKAR ADV. NARVEKAR VIGNESH RAMA ADV. AVALON ALTON CARVALHO	THE SHIRODA URBAN CO-OP. CREDIT SOCIETY LTD., REP. HEREIN THR. ITS BR. MANAGER, GURUDAS P. NAIK.	GOKULDAS D. NAIK AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. PRAVIN N. FALDESSAI R.NO.2	
47	CRIA/7/2017	ADV. PRASANNA C CHAWDIKAR ADV. U.S. MANGESHKAR ADV. D.P. CHAWDIKAR ADV. NARVEKAR VIGNESH RAMA ADV. AVALON ALTON CARVALHO	THE SHIRODA URBAN CO-OP. CREDIT SOCIETY LTD., REP. HEREIN THR. ITS BR. MANAGER, GURUDAS P. NAIK.	GOKULDAS D. NAIK AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2	

48	CRIA/10/2017	ADV. NILESH V. S. SHIRODKAR ADV. SANGEETA RAUL ADV. NISHA JALMI	SANTOSH SAHADEV KHAJNEKAR.,	STATE, THR. MAPUSA POLICE STATION, MAPUSA AND ANR.,	ADV. S.R.RIVANKAR FOR RESPONDENTS	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 16/02/2017.
49	CRIA/11/2017	ADV. S. R. RIVANKAR	STATE THR. P.I., ANTI NARCOTIC CELL POLICE STATION, PANAJI.,	SHIVKANT TRIVEDI.,	ADV. MARIA CAROLINE COLLASSO FOR RESPONDENT ADV. YADNYESH KOTKAR FOR RESPONDENT ADV. VIJETA POULEKAR FOR RESPONDENT ADV. KAMLAKANT POULEKAR FOR RESPONDENT	
50	CRIA/12/2017	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH	ELIZA FERNANDES.,	STATE, THR. POLICE INSPECTOR, PANAJI POLICE STATION AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 09/03/2017.
	WITH					
	CRMA/73/2017 IN CRIA/12/2017	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH	ELIZA FERNANDES.,	STATE, THR. POLICE INSPECTOR, PANAJI POLICE STATION AND ANR.,		ON BAIL
51	CRIA/13/2017	ADV. ARUN DE SA ADV. AGNETHA MONIZ ADV. SIDHESH SHET	KORADA VENKATA RAO.,	POLICE INSPECTOR, CBI AND ANR.,		CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 15/03/2017.
52	CRIA/14/2017	ADV. ASHWIN D. BHOBE ADV. SHIRODKAR ROHIT LAXIMANA ADV. TINA BHOSLE ADV. BHOBE SHRADHA SUBHASH	SHAMBU GURULINGAPPA KAKKALAMELI.,	STATE, THR. CBI.,		CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 15/03/2017.
53	CRIA/18/2017	ADV. ASHA A. DESAI ADV. RESHMA KALE ADV. SHUBHANGI SAWANT	KRISHNA KALYANRAO KULKARNI.,	STATE, THR. CBI-ACB AND 3 ORS.,		CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 21.03.2017

54	CRIA/21/2017	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. NARVEKAR VIGHNESH RAMA	UMADEV MENON.,	ANTHONY SUSAI AND ANR.,	ADV. GALILEO FRANCISCO TELES FOR R.NO.1 ADV. MAHESH AMONKAR FOR R.NO2 ADV. DANIELLA GUEDES FOR R.NO.1 ADV. DEEPAK FADKE FOR R.NO.1 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO.1
55	CRIA/22/2017	ADV. HANUMANT D. NAIK ADV. SAYELI BANDODKAR ADV. CARVALHO CANNIGIA ALLAN	SANTOSH NAIK.,	SURESH NAIK AND 3 ORS.,	ADV. MAHESH AMONKAR FOR R.NO.4 ADV. ARUN BRAS DE SA FOR R.NO.1 TO 3
56	CRIA/24/2017	ADV. ASHWIN D. BHOBE ADV. SAGAR SARMALKER	BRAHMANAND MAMLEKAR (DEC) THR. LRS.,	KISHOR SURYAKANT BORKAR AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. TANMAI TULSHIDAS GAWAS FOR R.NO.1 ADV. RAUNAK AJIT KANTAK FOR R.NO.1 ADV. SHUBHAM MANERKER FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.1
57	CRIA/25/2017	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. RALPH MASCARENHAS ADV. IVINA MIRANDA ADV. BAVINA KUKALEKAR ADV. NAGVEKAR PRATIKSHA RAMKRISHNA ADV. CORREIA MARIA SIMONE JUDITH	TANVEER KHATIB.,	OSCAR VAZ.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. YADNYESH KOTKAR FOR R.NO.1

58	CRIA/27/2017	ADV. VILAS P. THALI	SIDDHI MINERALS, A PROP. FIRM, REP. HEREIN BY SUBHASH J. PRABHUDESSAI.,	DITENDRA KERKAR.,	ADV. VISHNUPRASAD A. LAWANDE FOR RESPONDENT ADV. ANKITA KAMAT FOR RESPONDENT ADV. FIONA CARDOZO FOR RESPONDENT ADV. PARIMAL REDKAR FOR RESPONDENT ADV. GAURI POI FOR RESPONDENT ADV. PUSHPINDER KAUR FOR RESPONDENT ADV. DHARMANAND VERNEKAR FOR RESPONDENT	
59	CRIA/30/2017	ADV. VIJAY A. PALEKAR	AASHIT S. PATIL.,	STATE, THR. CBI/ACB/GOA.,	ADV. JOSEPH VAZ FOR REPENDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 23/05/2017.
60	CRIA/32/2017	ADV. PRITAM ROHIDAS GAUDE	NAMDEV GAWAS.,	STATE, THR. POLICE INSPECTOR, PERNEM, POLICE STATION, PERNEM.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 05.07.2017.
	WITH					
	CRMA/167/2017 IN CRIA/32/2017	ADV. PRITAM ROHIDAS GAUDE	SHRI. NAMDEV GAWAS.,	STATE, THR. POLICE INSPECTOR, PERNEM, POLICE STATION, PERNEM.,		FOR SUSPENSION OF SENTENCE
61	CRIA/33/2017	ADV. CARLOS ALVARES FERREIRA ADV. COSTA ASHWIN CARLOS	SANJAY GAONKAR, PRESENTLY IN JUDICIAL CUSTODY, THR. HIS BROTHER IN LAW, SUBODH MALIK.,	STATE, THR. OFFICER IN CHARGE, VALPOI POLICE STATION, VALPOI AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANED BY HC ON 11/07/2017.
	WITH					
	CRMA/169/2017 IN CRIA/33/2017	ADV. CARLOS ALVARES FERREIRA ADV. COSTA ASHWIN CARLOS	SANJAY GAONKAR, PRESENTLY IN JUDICIAL CUSTODY, THR. HIS BROTHER IN LAW, MR. SUBODH MALIK.,	STATE, THR. OFFICER IN CHARGE, VALPOI POLICE STATION, VALPOI AND ANR.,		FOR SUSPENSION OF SENTENCE

62	CRIA/39/2017	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK ADV. RESHMA KANTAK	KALA MINES AND MINERALS, THOURHG ITS PARTNER, BIPINCHANDRA S. KANTAK.,	M. V. KRISHNAMURTHY AND 2 ORS.,	ADV. DHARMANAND R VERNEKAR FOR R.NO.1 ADV. S. R. RIVANKAR FOR RESPONDENT	
63	CRIA/41/2017	ADV. PRASHEEN LOTLIKAR	KANHAIYA NAIK, THR. HIS FRIEND, KARTIKI KANHAIYA NAIK.,	STATE, THR. PANAJI POLICE STATION, PANAJI AND ANR.,	ADV. MAHESH AMONKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANED BY HC ON 18/08/2017.
	WITH					
	CRMA/204/2017 IN CRIA/41/2017	ADV. PRASHEEN LOTLIKAR	KANHAIYA NAIK, THR. HIS FRIEND, KARTIKI KANHAIYA NAIK.,	STATE, THR. PANAJI POLICE STATION, PANAJI AND ANR.,		FOR SUSPENSION OF SENTENCE & RELEASE ON BAIL
64	CRIA/42/2017	ADV. ASHWINI AGNI ADV. P. SAWANT ADV. HETAL BHARAT MODY ADV. PRIYA M. SAWANT	EVERISTO SEQUEIRA.,	SHAIK HASINA.,	ADV. JATIN RAMAIYA FOR R.NO.1	
	WITH					
	CRMA/123/2017 IN CRIA/42/2017	ADV. ASHWINI AGNI ADV. HETAL BHARAT MODY ADV. PRIYA M. SAWANT	MR. EVERISTO SEQUEIRA.,	MRS. SHAIK HASINA.,	ADV. JATIN RAMAIYA FOR R.NO.1 ADV. FERNANDES LUIS ALEX FOR R.NO.1	FOR LEAVE TO APPEAL - SERVICE IS COMPLETE
65	CRIA/43/2017	ADV. CARLOS ALVARES FERREIRA ADV. RICHARD ALMEIDA ADV. FERNANDES JASON BOSCO ADV. ALMEIDA RICHELLE ISABELLA	WALTER DIAS.,	MOHAMMAD SHAMIM SHAIKH.,	ADV. VIBHAV RAJIV AMONKAR *FOR RESPONDENT	
66	CRIA/45/2017	ADV. AGHA IFTIKHAR ADV. KETAN MORAJKAR ADV. RAKSHIT RAMDAS NAIK ADV. FLAVIA FERNANDES	PRAKASH DATTA DESSAI (DEC) THR. LRS. PRAJYOTI PRAKASH DESSAI.,	SILVERINA GRACIAS.,	ADV. DE SOUSA ZELLER FOR RESPONDENT	
67	CRIA/46/2017	ADV. PRAVIN N. FALDESSAI	STATE, THR. AGASSAIM POLICE STATION.,	CUSTODIO CAIADO @ LOWRSA AND ANR.,		
	WITH					
	CRIA/55/2016	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. AGNETHA MONIZ	CUSTODIO CAIADO @ LOWRSA.	STATE THR. P.P.,	ADV. MAHESH AMONKAR FOR R.NO.1	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 20/08/2016.

WITH

	CRIA/56/2016	ADV. ARUN DE SA ADV. AGNETHA MONIZ ADV. SIDHESH SHET	LASLY CAIADO.	STATE THR. P.P.,	ADV. MAHESH AMONKAR FOR R.NO.1	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 20/08/2016.
68	CRIA/48/2017	ADV. T. GEORGE JOHN	CHIDI OSCITA OKONKOWA, PRESENTLY IN JUDICIAL CUSTODY AT COLVALE.,	THE STATE OF GOA, THR. ANJUNA POLICE STATION, V. A. KAVLEKAR AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 11.10.2017.
69	CRIA/50/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR	PRIMESLOTS PROPERTIES PVT. LTD., REP BY ITS MANAGING DIRECTOR, PRADEEP D. PALYEKAR.,	SAPLE INFOTECH PVT. LTD., AND 3 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.1 TO 4	
70	CRIA/51/2017	ADV. ARUN DE SA ADV. SIDHESH SHET	ALCIN D'SOUZA AND 6 ORS.,	STATE, THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 03.10.2017.

WITH

	CRMA/258/2017 IN CRIA/51/2017	ADV. ARUN DE SA ADV. SIDHESH SHET	ALCIN D'SOUZA AND 6 ORS.,	STATE, THR. P.P.,		FOR SUSPENSION OF SENTENCE
71	CRIA/53/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. ANKITA KAMAT ADV. PARIMAL SURESH REDKAR ADV. FIONA CARDOZO ADV. GAURI POI ADV. PUSHPINDER KAUR ADV. DHARMENDRA P. GOVENKAR	GOVIND B. PRABHUGAONKAR.,	RAJENDRA ANANT VARIK.,	ADV. J. ABREU LOBO FOR RESPONDENT	
72	CRIA/54/2017	ADV. VILAS P. THALI	MR. UMESH NAIK.,	MR. BONNY FERNANDES AND 2 ORS.,	ADV. ALDRIN MONTEIRO FOR R.NO.1 & 2 ADV. CHANDRAKANT SAWANT FOR R.NO.1 & 2	
73	CRIA/5/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER	SARITA GAONKAR.,	STATE, THR. OFFICER IN CHARGE, PONDA POLICE STATION, PONDA.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION.BAIL GRANTED BY HC ON 14/02/2018.

WITH

	CRMA/38/2018 IN CRIA/5/2018	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	SARITA GAONKAR.,	STATE, THR. OFFICER IN CHARGE, PONDA POLICE STATION, PONDA.,		FOR SUSPENSION OF SENTENCE
74	CRIA/6/2018	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	RAKESH KUMAR YADAV.,	STATE, THR. OFFICER-IN-CHARGE, PONDA POLICE STATION, PONDA.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 13.02.2018.

WITH

	CRMA/43/2018 IN CRIA/6/2018	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	RAKESH KUMAR YADAV.,	STATE, THR. OFFICER-IN-CHARGE, PONDA POLICE STATION, PONDA.,		FOR SUSPENSION OF SENTENCE
75	CRIA/8/2018	ADV. SHIVADATTA PRAKASH MUNJ	V. P. K. URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY PUNDALIK RAMA PALYEKAR.,	TRUPTI SARVESH SAWANT AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. S. R. RIVANKAR FOR R.NO.2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1	
76	CRIA/9/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	SHEKHAR S. KAREKAR.,	JAVED SHAIKH AND ANR.,	ADV. GANESH R. NAIK FOR R.NO.1 ADV. MAHESH AMONKAR FOR R.NO.2	
77	CRIA/11/2018	ADV. PAVITHRAN A.V ADV. BORKAR NIKHITA CHANDRAKANT ADV. SHRUTI BHOMKAR	SHUBHAM DESSAI.,	STATE, THR. POLICE INSPECTOR, MARGAO POLICE STATION, MARGAO AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC 07.03.2018
78	CRIA/12/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR, PRADEEP SHANKAR NAIK.,	MARUTI KRISHNA NAIK AND ANR.,	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. KIRAN MORE FOR R.NO.1	

79	CRIA/13/2018	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH	MARTIN SOARES, PRESENTLY LODGED IN COLVALE JAIL, REP., BY REGINA CELINA OPHELIA SOARES.,	STATE, THR. OFFICER-IN-CHARGE, MAPUSA POLICE STATION, MAPUSA.,	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT ADV. PRAVIN N. FALDESSAI FOR RESPONDENT	BAIL GRANTED BY HC ON 08/03/2018
80	CRIA/20/2018	ADV. S. R. RIVANKAR	STATE OF GOA, THR. VALPOI POLICE STATION, VALPOI.,	RISHIKESH SHET.,	ADV. COBURN FRANCO *FOR RESPONDENT ADV. SAHILL SARDESAI *FOR RESPONDENT ADV. AGNETHA S. MONIZ *FOR RESPONDENT ADV. ARUN BRAS DE SA *FOR RESPONDENT	TAKE ACTION UNDER SECTION 390 OF CR.P.C. AS PER ORDER DATED 14/03/2018.
81	CRIA/22/2018	ADV. ROHAN PANDURANG DESAI	YOGESH S. YADAV.,	THE POLICE INSPECTOR, PANJIM TOWN POLICE STATION, PANJIM AND 2 ORS.,		
82	CRIA/23/2018	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	SANDEEP PRABHU.,	RAKESH KRISHNAMURTHY TALKAL AND ANR.,	ADV. GAUTAMI KAMAT FOR R.NO.1 ADV. S. R. RIVANKAR FOR RESPONDENT 2	
83	CRIA/24/2018	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS ALEX	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. HEREIN BY ITS AUT. OFFICER, PUNDALIK RAMA PALYEKAR.,	PRITAM DATTA NAIK AND ANR.,	ADV. AGHA IFTIKHAR FOR R.NO.1 ADV. S. R. RIVANKAR FOR R.NO.2	AS PER ORDER DATED 20.03.2018 ACTION U/S 390 OF CRPC TO BE TAKEN.
84	CRIA/29/2018	ADV. ARUN DE SA ADV. ZAIN VELJEE ADV. AGNETHA S. MONIZ ADV. SIDHESH SHET	NEVES RODRIGUES, PRESENTLY AT CENTRAL JAIL, COLVALE.,	STATE, THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 06/04/2018.
	WITH					
	STA/1184/2018 IN CRIA/29/2018	ADV. ARUN DE SA ADV. ZAIN VELJEE ADV. AGNETHA S. MONIZ ADV. SIDHESH SHET	NEVES RODRIGUES, PRESENTLY AT CENTRAL JAIL, COLVALE.,	STATE, THR. P.P.,		
85	CRIA/31/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	HELICINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.

86	CRIA/32/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
87	CRIA/33/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
88	CRIA/34/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
89	CRIA/35/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
90	CRIA/36/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
91	CRIA/37/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
92	CRIA/38/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.
93	CRIA/39/2018	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	HELCHINO ALEIXO FERNANDES.,	MILIND MADHUKAR BHENDE.,	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT	AS PER ORDER OF THE HON'BLE COURT DATED 04/04/2018, ACTION UNDER SEC 390 OF CRPC TO BE TAKEN.

94	CRIA/40/2018	ADV. ARUN DE SA ADV. SIDHESH SHET	TARZAN PARSEKAR, PRES. IN JUDICIAL CUSTODY AT CENTRAL JAIL COLVALE, THR. AMIR A. SHIRODKAR AND ANR.,	STATE THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 16/04/2018.
	WITH CRMA/124/2018 IN CRIA/40/2018	ADV. ARUN DE SA ADV. SIDHESH SHET	TARZAN PARSEKAR, PRES. IN JUDICIAL CUSTODY AT CENTRAL JAIL COLVALE, THR. AMIR A. SHIRODKAR AND ANR.,	STATE THR. P.P.,		FOR SUSPENSION OF SENTENCE
95	CRIA/41/2018	ADV. MARVIN D'SOUZA ADV. MATLOCK D'SOUZA ADV. RYAN DA PIEDADE MENEZES	SAJJAN GAONKAR, CURRENTLY IN JAIL AT COLVALE.,	THE STATE OF GOA, THR. POLICE INSPECTOR, BICHOLIM POLICE STATION AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 20/04/2018.
96	CRIA/43/2018	ADV. ROHAN PANDURANG DESAI ADV. ABHAY CHIKHLIKAR	AUDUMBAR PEDNEKAR.,	STATE OF GOA, THR. THE POLICE INSPECTOR, OFFICER IN-CHARGE, PORVORIM POLICE STATION AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	ADMIT - SERVICE IS COMPLETE - R & P RECIEVED
97	CRIA/44/2018	ADV. ARUN DE SA ADV. AGNETHA MONIZ ADV. SIDHESH SHET	MARIO MELBON I. D'COSTA.,	CHRISTINO FERNANDES AND ANR.,	ADV. SIDDHARTH SAMANT FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAMIDA NAIK FOR R.NO.1 ADV. SONALI SAMANT FOR R.NO.1	
98	CRIA/45/2018	ADV. ROHAN PANDURANG DESAI	MEENAXI PEDNEKAR.,	STATE OF GOA, THR. THE POLICE INSPECTOR OFFICER IN-CHARGE, PORVORIM, POLICE STATION, AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	ADMIT - SERVICE IS COMPLETE - R & P RECEIVED
99	CRIA/46/2018	ADV. PRASANNA C CHAWDIKAR ADV. D. P. CHAWDIKAR ADV. SHIVADATTA PRAKASH MUNJ ADV. VAIGANKAR SAMIKSHA MADHUKAR ADV. K. K. MANGUESHKAR	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS FIELD OFFICER, PUNDALIK R. PALYEKAR.,	SUDIN DATTARAM NAVELKAR AND ANR.,	ADV. ABHIJEET KAMAT FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. ALEESHA DOS REIS FALCAO FOR R.NO.1 ADV. SIMOES KHER CEAZER JOHN FOR R.NO.1 ADV. PREETAM TALAULIKAR FOR R.NO.1	

100	CRIA/47/2018	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	RAYMOND BARRETTO, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE, THR. VANESHA BARRETTO.,	THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 19/06/2018.
	WITH					
	CRMA/163/2018 IN CRIA/47/2018	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	RAYMOND BARRETTO, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE, THR. VANESHA BARRETTO.,	THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,		FOR SUSPENSION OF SENTENCE
101	CRIA/49/2018	ADV. KAPIL D. KERKAR ADV. S. R. RIVANKAR FOR R.NO.1 & 2 ADV. LOHAR JAIRAJ ASHOK	VIJENDER MEHTA @ BIJENDER MEHTA.,	STATE, THR. CRIME BRANCH, DONAPAU LA AND ANR.,		
	WITH					
	CRMA/186/2018 IN CRIA/49/2018	ADV. KAPIL D. KERKAR ADV. LOHAR JAIRAJ ASHOK	VIJENDER MEHTA @ BIJENDER MEHTA.,	STATE, THR. CRIME BRANCH, DONAPAU LA AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	FOR SUSPENSION OF THE SENTENCE -
102	CRIA/51/2018	ADV. SALIL SATISH SAUDAGAR U/LAS ADV. SALIL SATISH SAUDAGAR	ABDUL RAJAK CHAPPARBAN, PRESENTLY LODGED AT MODERN CENTRAL JAIL, COLVALE.,	STATE OF GOA, AS REP. BY THE OFF. IN CHARGE, PERNEM POLICE STATION, PERNEM AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	
103	CRIA/53/2018	ADV. VILAS P. THALI	ANTHONY D'SILVA.,	VERODIANA PINTO AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.1,2 & 3 ADV. ANKITA KAMAT FOR R.NO.1,2 & 3 ADV. PARIMAL SURESH REDKAR FOR R.NO.1,2 & 3 ADV. FIONA CARDOZO FOR R.NO.1,2 & 3 ADV. GAURI POI FOR R.NO.1,2 & 3 ADV. PUSHPINDER KAUR FOR R.NO.1,2 & 3	
104	CRIA/56/2018	ADV. MAHESH AMONKAR	STATE OF GOA, THR. CURCHOREM POLICE STATION, CURCHOREM.,	TUKARAM KRISHNA NAIK.,	ADV. SANMAN R. KENY FOR RESPONDENT	

105	CRIA/60/2018	ADV. AMIT PALEKAR ADV. ELDRIN AFONSO ADV. NALANDA CHARI ADV. GAURISH NAIK	NILESH BHASKAR THAKUR, PRESENTLY IN CENTRAL JAIL COLVALE.,	UNION OF INDIA, REP. BY CBI/ACB/GOA THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 31/08/2018.
	WITH					
	CRMA/249/2018 IN CRIA/60/2018	ADV. AMIT PALEKAR ADV. ELDRIN AFONSO ADV. NALANDA CHARI ADV. GAURISH NAIK	NILESH BHASKAR THAKUR, PRESENTLY IN CENTRAL JAIL COLVALE.,	UNION OF INDIA, REP. BY CBI/ACB/GOA THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	FOR SUSPENSION OF SENTENCE - THE LEARNED STANDING COUNSEL WAIVES SERVICE ON BEHALF OF THE RESPONDENT - MEMO OF APPEARANCE NOT FILED BY THE COUNSEL THOUGH APPEARED ON BEHALF OF RESPONDENT BEFORE THE HON'BLE COURT -
106	CRIA/64/2018	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	THE BICHOLIM MERCHANTS URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY DAYANAND VASU PATRE.,	VISHNU DEVU GAONKAR.,	ADV. ANOOP ATCHUT GAOKER U/LAS FOR RESPONDENT	
107	CRIA/67/2018	ADV. A. A. SIDDIQUIE AND ASSOCIATES	REKHA @ TINA VAGHELA.,	THE STATE OF GOA, THR. THE PORVORIM POLICE STATION.,	ADV. S. R. RIVANKAR FOR RESPONDENT	BAIL GRANTED BY HC ON 18/5/2018.
	WITH					
	CRIA/43/2018	ADV. ROHAN PANDURANG DESAI ADV. ABHAY CHIKHLIKAR	AUDUMBAR PEDNEKAR.,	STATE OF GOA, THR. THE POLICE INSPECTOR, OFFICER IN-CHARGE, PORVORIM POLICE STATION AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	ADMIT - SERVICE IS COMPLETE - R & P RECIEVED
	WITH					
	CRIA/45/2018	ADV. ROHAN PANDURANG DESAI	MEENAXI PEDNEKAR.,	STATE OF GOA, THR. THE POLICE INSPECTOR OFFICER IN-CHARGE, PORVORIM, POLICE STATION, AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	ADMIT - SERVICE IS COMPLETE - R & P RECEIVED
108	CRIA/71/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	BHASKAR KORAK.,	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	BAIL GRANTED BY HC ON 10.10.2018.
	WITH					

	CRMA/303/2018 IN CRIA/71/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	BHASKAR KORAK.,	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,		FOR SUSPENSION OF SENTENCE -
109	CRIA/72/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	GRACIOUS COUTINHO.,	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	BAIL GRANTED BY HC ON 10.10.2018
	CRMA/304/2018 IN CRIA/72/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	GRACIOUS COUTINHO.,	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	FOR SUSPENSION OF SENTENCE
110	CRIA/74/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	MUBARAK KHAN, PRESENTLY AT CENTRAL JAIL, COLVALE.,	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 15.10.2018.
	CRMA/308/2018 IN CRIA/74/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	MUBARAK KHAN, PRESENTLY AT CENTRAL JAIL, COLVALE.,	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,		FOR SUSPENSION OF SENTENCE
111	CRIA/76/2018	ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE ADV. ASHWIN D. BHOBE	LIDA JOAO.,	KANCHAN CHODANKAR AND 2 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.2 ADV. PEARL ELSA REMEDIOS FOR R.NO.2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1	

112	CRIA/78/2018	ADV. RYAN DA PIEDADE MENEZES	JOSEPH GRACIANO FELIZARDO BARRETO @ JOSPEH BARRETO.,	MADHAVRAO SHIVAJIRAO DESSAI @ BALA DESAI AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.4 ADV. FERNANDES ANNEISE FOR R.NO.1 & 2 ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2 ADV. ANGLE CHIRAG AJAY FOR R.NO.1 & 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2	
113	CRIA/79/2018	ADV. T. GEORGE JOHN ADV. CELERINA C. D'SA	ANTON MARLINE, PRESENTLY AT CENTRAL JAIL, COLVALE.,	STATE THR. ANTI NARCOTIC CELL POLICE STAITON, PANAJI AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	CRIA AGAINST CONVICTION. BAIL GRANTED BY HC ON 27/11/2018. FOR COMPLIANCE. ADMIT - WRIT ISSUED TO CALL FOR R & P IN N.D.P.S. CASE NO.3/2015 A/W 5 COPIES OF PAPER BOOKS FROM THE SPECIAL JUDGE, SOUTH GOA, MARGAO - TILL DATE MEMO OF APPEARANCE NOT FILED BY LD. PP THOUGH APPEARED ON BEHALF OF RESPONDENTS BEFORE THE COURT - REPLY NOT FILED - TILL DATE FINE AMOUNT NOT DEPOSITED AS PER ORDER IN CRMA/367/2018 DT.18/12/2018 - COMPLIANCE REPORT NOT FILED -
114	CRIA/82/2018	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	RAYMOND LOCKE, PRESENTLY IN JUDICIAL CUSTODY AT COLVALE, THR. GERARD DELANEY.,	THE STATE OF GOA, THR. POLICE INSPECTOR, ANTI NARCOTIC CELL POLICE STATION, PANAJI.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
115	CRIA/4/2019	ADV. ARUN DE SA ADV. ZAIN VELJEE ADV. AGNETHA MONIZ ADV. SARDESAI SAHIL SAMIR ADV. SIDHESH SHET	PRASANNA BHAGAT,	PUBLIC PROSECUTOR, PANAJI.,	ADV. S. R. RIVANKAR FOR RESPONDENT	

WITH

	CRMA/48/2019 IN CRIA/4/2019	ADV. ARUN DE SA ADV. ZAIN VELJEE ADV. AGNETHA MONIZ ADV. SARDESAI SAHIL SAMIR ADV. SIDHESH SHET	PRASANNA BHAGAT,	PUBLIC PROSECUTOR, PANAJI.,		FOR SUSPENSION OF SENTENCE
116	CRIA/5/2019	ADV. RAVI GAWAS ADV. SACHIT MAUSKAR	DINESH GAWAS.,	STATE, THR. POLICE INSPECTOR, MAPUSA POLICE STAITON, MAPUSA AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	MENTIONED MATTER -
	WITH					
	CRMA/57/2019 IN CRIA/5/2019	ADV. RAVI GAWAS ADV. SACHIT MAUSKAR	DINESH GAWAS.,	STATE, THR. POLICE INSPECTOR, MAPUSA POLICE STAITON, MAPUSA AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	FOR SUSPENSION OF SENTENCE -
117	CRIA/6/2019	ADV. VIBHAV RAJIV AMONKAR U/LAS ADV. VIBHAV RAJIV AMONKAR	MOHAMMAD SIDDAQI, PRESENTLY UNDERGOING SENTENCE AT COLVALE JAIL, COLVALE.,	STATE, THR. P.P. AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT NO. 1 & 2	OFFICE OBJECTIONS NOT CLEARED - [CRIA] -
118	CRIA/12/2019	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	ARUN NAIK.,	URMILA BABAL NAIK AND ANR.,	ADV. ARAUJO ASHVINI AFONSO FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. AMONKER NILESH DIGAMBER FOR R.NO.1 ADV. JAYANT UMESH KARN FOR R.NO.1 ADV. ARAUJO ASHVINI AFONSO FOR R.NO.1	

119	CRIA/13/2019	ADV. JATIN RAMAIYA	KANTA GAWADE, PRESENTLY UNDER GOING SENTENCE AT CENTRAL JAIL, COLVALE.,	STATE OF GOA, THR. AGACAIM POLICE STATIONS AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	ADMIT - RECEIVED LETTER BEARING NO.DSC/PB/421/2019/9305 DTD.30/08/2019, ALONGWITH RECORDS AND PROCEEDINGS IN SESSIONS CASE NO.52/2016 AND 5X2 (VOL I & II) COPIES OF PAPERBOOKS IN CRIA/3/2019 AND IN CRIA/14/2019 - UPON PERUSING THE RECORDS THE ABOVE MATTERS ARE ARISING FROM THE COMMON JUDGMENTS & ORDERS DTD.05/03/2019 & 11/03/2019 PASSED BY THE LD. SESSIONS JUDGE PANAJI IN SESSIONS CASE. 52/2016 - ABOVE FACTS WAS PLACED BEFORE THE LD. REGISTRAR(J) VIDE OFFICE NOTE DTD.16/12/2019 AND LD. REGISTRAR(J) PASSED ON ORDER ON 18/12/2019 TO PLACE THE LETTER AT FLAG 'A' BEFORE THE HON'BLE COURT FOR NECESSARY ORDERS FOR CLUBBING OF THE SAME - HENCE PLACED BEFORE HON'BLE COURT - RESPECTFULLY SUBMITTED -
120	CRIA/14/2019	ADV. JATIN RAMAIYA	SANGEETA GAWADE.,	STATE OF GOA, THR. AGACAIM POLICE STAITON AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	MENTIONED MATTER -
	WITH CRMA/93/2019 IN CRIA/14/2019	ADV. JATIN RAMAIYA	SANGEETA GAWADE.,	STATE OF GOA, THR. AGACAIM POLICE STAITON AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	FOR SUSPENSION OF SENTENCE -
121	CRIA/18/2019	ADV. S. R. RIVANKAR	STATE OF GOA, THR. POLICE INSPECTOR, ANTI NARCOTIC CELL POLICE STATION, PANAJI.,	GARRY THOMAS BAIRD.,	ADV. ANOOP ATCHUT GAOKER U/LAS FOR RESP	PROCLAMATION HAS EXECUTED IN R/O RESPONDENT - COMPILATION FILED - IN VIEW OF ORDER DTD.13/03/2019, CRMAM CONVERTED TO CRIA -

122	CRIA/19/2019	ADV. ASHWIN D. BHOBE ADV. THALI BALKRISHNA VISHWANATH ADV. FERNANDES ANNELISE	VISHNU GAONKAR.,	ACHUT GAONKAR AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. PAI ANGLE SHOWMIK HEMANT FOR R.NO.1 ADV. AMEY PRABHU DESSAI FOR R.NO.1	
123	CRIA/24/2019	ADV. ROHAN PANDURANG DESAI	NILESH BABAL MATKAR, PRESENTLY AT JUDICIAL CUSTODY AT CENTRAL JAIL, COLVALE.,	STATE OF GOA, THR. THE POLICE INSPECTOR, OFFICER IN-CHARGE, PONDA POLICE STATION, PONDA AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	MENTIONED MATTER -
	WITH					
	CRMA/132/2019 IN CRIA/24/2019	ADV. ROHAN PANDURANG DESAI	NILESH BABAL MATKAR, PRESENTLY AT JUDICIAL CUSTODY AT CENTRAL JAIL, COLVALE.,	STATE OF GOA, THR. THE POLICE INSPECTOR, OFFICER IN-CHARGE, PONDA POLICE STATION, PONDA AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	CRIA - FOR SUSPENSION OF SENTENCE -
124	CRIA/26/2019	ADV. RYAN DA PIEDADE MENEZES U/LAS ADV. RYAN DA PIEDADE MENEZES	ALLAN BAINBRIDGE, PRESENTLY AT CENTRAL JAIL, COLVALE, THR. PARESH NARVEKAR.,	THE STATE OF GOA, THR. POLICE INSPECTOR, ANTI NARCOTIC CELL POLICE STAITON, PANAJI.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
125	CRIA/29/2019	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	CAITANINHO JULIO BARRETTO, PRESENTLY AT CENTRAL JAIL COLVALE, THR. XAVIER ROSARIO BARRETO.,	STATE OF GOA, THR. POLICE INSPECTOR, OLD GOA POLICE STATION, OLD GOA.,	ADV. MAHESH AMONKAR FOR R.NO.1	MENTIONED MATTER -
	WITH					
	CRMA/156/2019 IN CRIA/29/2019	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	CAITANINHO JULIO BARRETTO, PRESENTLY AT CENTRAL JAIL COLVALE, THR. XAVIER ROSARIO BARRETO.,	STATE OF GOA, THR. POLICE INSPECTOR, OLD GOA POLICE STATION, OLD GOA.,	ADV. MAHESH AMONKAR FOR R.NO.1	FOR SUSPENSION OF SENTENCE - -
126	CRIA/30/2019	ADV. ARUN DE SA ADV. C. FRANCO ADV. SARDESAI SAHIL SAMIR ADV. SIDHESH SHET	REKHA @ VIDHILA FALDESSAI.,	STATE, THR. P.P.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	MENTIONED MATTER -
	WITH					

	CRMA/157/2019 IN CRIA/30/2019	ADV. ARUN DE SA ADV. C. FRANCO ADV. SARDESAI SAHIL SAMIR ADV. SIDHESH SHET	REKHA @ VIDHILA FALDESSAI.,	STATE, THR. P.P.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	FOR SUSPENSION OF SENTENCE -
127	CRIA/31/2019	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	SAISH VASWADE.,	THE STATE OF GOA, THR. POLICE INSPECTOR, ANTI NARCOTIC CELL POLICE STATION, PANAJI.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
128	CRIA/32/2019	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	JAFAR SHAIKH.,	THE STATE OF GOA, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO.,	ADV. MAHESH AMONKAR FOR R.NO.1	ADMIT - MR. M. AMONKAR, LEARNED ADDL. PUBLIC PROSECUTOR WAIVES SERVICE OF NOTICE - IN VIEW OF OFFICE NOTE DTD.01/07/2019, WRIT COMMUNICATED TO CALL FOR RECORDS AND PROCEEDINGS IN SESSIONS CASE (ORS.) NO.7/2016 ALONGWITH 5 COPIES OF PAPER BOOKS TO THE SESSIONS JUDGE, SOUTH GOA, MARGAO VIDE NO.3839/2019 DTD.02/07/2019 OFFICE NOTE KEPT AS FLAG 'A' - SURETY FROM RAJASAB SAIYAPPANSAB YELGAR A/W PHOTOCOPY OF R-C BOOK, ADHOC CARD AND BAIL BOND OF THE ACCUSED JAFAR SHAIKH A/W HIS PHOTO COPY OF ELECTION CARD ARE KEPT AS PAGE NOS.31 TO 42 -
129	CRIA/33/2019	ADV. ARUN DE SA ADV. SARDESAI SAHIL SAMIR ADV. SIDHESH SHET	SUBHASH PAWASKAR.,	STATE, REP. BY THE P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	MENTIONED MATTER
130	CRIA/40/2019	ADV. S. R. RIVANKAR	STATE OF GOA, THR. POLICE INSPECTOR, ANTI NARCOTIC CELL POLICE STAITON, PANAJI.,	NELLY D'SOUZA.,	ADV. SILVIA PALHA FOR RESPONDENT	SERVICE IS COMPLETE -

131	CRIA/44/2019	ADV. MAHESH AMONKAR	CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH, BAMBOLIM.,	A SHIVARAMA PAI AND ANR.,	ADV. SHASHIKANT NARAYAN JOSHI FOR RESP. 1 ADV. RAWOOL SNEHAL GURUNATH FOR RESP. NO. 1 ADV. BHAT SAMEERA SATISH FOR RESP NO. 1 ADV. BALKRISHNA NATEKAR FOR RESP. 1 ADV. ARCHANA SACHIN PAI BIR FOR RESP. 1	
132	CRIA/47/2019	ADV. NIGEL DA COSTA FRIAS ADV. BAVINA KUKALEKAR ADV. VISHAL SAWANT ADV. IVINA MIRANDA	FRANCISCO CARDOZO.,	CALVERT GONSALVES AND 2 ORS.,	ADV. G. NAGVENKER FOR R.NO.3	ADMIT - SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.14/11/2019, MATTER IS PLACED FOR FINAL HEARING BEFORE HON'BLE COURT -
133	CRIA/48/2019	ADV. S. R. RIVANKAR	STATE OF GOA, P.I. THR. CALANGUTE POLICE STATION, PANAJI.,	UMESH PRABHU AND 2 ORS.,	ADV. DHAVAL DAMODAR ZAVERI FOR R.NO.1,2 & 3	
134	CRIA/49/2019	ADV. SHAIKH MUJAHIDIN ISMAIL	MASSO GAWAS AND 2 ORS.,	STATE, THR. BICHOLIM POLICE STATION, BICHOLIM AND 5 ORS.,	ADV. MAHESH AMONKAR FOR R.NO.1 & 2	MENTIONED MATTER - SHRI PRAVIN FALDESSAI, THE LEARNED ADDL. PUBLIC PROSECUTOR WAIVES SERVICE ON BEHALF OF THE R-1 & R-2 - SERVICE REPORT IS AWAITED IN R/O R-3, R-4, R-5 & R-6 -

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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